

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 228
22/241/242/ND/2020

IN THE MATTER OF:
Mr. Amarjit Singh Chatha

...PETITIONER

Vs

M/s. Moon Light Propbuild Pvt. Ltd. and Ors.

...RESPONDENT

Section

Under Section 241/242

Order delivered on 16.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Shivambike Sinha and Ms. Neelambika Singh, Advocates
For the Respondent/ Corporate-debtor :Mr. Kartik Bhardwoj, Advocate (For the Respondent no. 2 and 3)

ORDER

Heard the submissions made by the counsel for the petitioner and the counsel Kartik Bhardwaj appearing on behalf of the Respondent No. 2 and 3. The counsel appearing on behalf of the respondent No. 2 and 3 is directed to file vakalatnama alongwith the reply within a week. Matter is adjourned to 21.04.2020.

-sd-

(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)

(Meenu)